

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 52 (App.) /
II-14-1/2024 (Pt.-III)

Bilaspur, dated: 26 June, 2025

Following Class-IV employees of this Registry are promoted to the post of **Assistant Grade-III** in **Level-4** of Pay Matrix (19500-62000), in the establishment of this High Court, on officiating capacity for a period of two years, with effect from the date they assume the charge of their duties to the said post as mentioned below;

S.No.	Name & Designation
1.	Shri Abhinav Gouraha, Peon
2.	Shri Yogesh Kumar Yadav, Peon
3.	Smt. Tejal Thakkar, Peon
4.	Smt. Anjulata Sahu, Peon
5.	Shri Manoj Malakar, Peon
6.	Shri Raj Kumar Sharma, Peon
7.	Shri Jayant Kumar Sahu, Peon
8.	Shri Krishna Kumar Sahu, Peon
9.	Shri Kundan Kumar Gada, Peon
10.	Shri Vijay Kumar, Peon
11.	Shri Mohd. Meraj Memon, Peon
12.	Shri Ritesh Kumar Sharma, Peon
13.	Smt. Chandrakala Ghritlahare, Peon
14.	Shri Gautam Singh Dhruw, Peon

By Order of Hon'ble the Chief Justice

Sd/-
(Maneesh Kumar Thakur)
Registrar General

Endt. No. 11304 /
II-14-1/2024 (Pt.-III)

Bilaspur, dated: 26 June, 2025

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1. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Registrar (Vig./I.&E./Judl./S&A Cell), High Court of Chhattisgarh, Bilaspur
3. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
4. Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur
– with a request to get it be uploaded in the website of this High Court,

5. Additional Registrar (DE & E/J./A.), High Court of Chhattisgarh, Bilaspur,
6. O.S.D., High Court of Chhattisgarh, Bilaspur,
7. All Registrars (M)/Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
8. All Additional Registrars (M.), High Court of Chhattisgarh, Bilaspur,
9. Budget Officer/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
10. Deputy Registrar (HCERCell/Estt.), High Court of Chhattisgarh, Bilaspur,
11. Assistant Registrar (Protocol), High Court of Chhattisgarh, Bilaspur,
12. Court Officer, High Court of Chhattisgarh, Bilaspur,
13. Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur,
14. **Above mentioned 14 employees**, High Court of Chhattisgarh, Bilaspur – with a direction to submit their option form for fixation of their pay to the promoted post within one month of date of order, if they wishes to do so,
for information / necessary action.



(Maneesh Kumar Thakur)

Registrar General

